

THE INTERNATIONAL CENTRE FOR
ALTERNATIVE DISPUTE RESOLUTION (ICADR)
REGIONAL CENTRE, HYDERABAD

AND

A. P. STATE LEGAL SERVICES AUTHORITY, HYDERABAD

Workshop on Alternative Dispute Resolution Methods
for Judicial Officers, Advocates and others at Srikakulam
on 17th and 18th December, 2016

Venue: _____

PROGRAMME - DAY-I
Dt.17-12-2016 (Saturday)

08.30 a.m.	:	Breakfast
09.00 a.m.	:	Registration
09.30 a.m.	:	Inaugural Session & Brief Introduction about ICADR and its activities
10.00 a.m.	:	Technical Session – I : Basics of Mediation by Shri JLN Murthy, Regional Centre Incharge & Secretary ICADR, Hyderabad
11.30 a.m.	:	Tea Break
11.45 a.m.	:	Technical Session – II: Role of Mediator by Shri JLN Murthy
01.00 p.m.	:	Lunch
02.00 p.m.	:	Technical Session – III: Role Play in Mediation by Shri JLN Murthy
03.45 p.m.	:	Tea Break
04.00 p.m.	:	Technical Session – IV: Group Discussion
05.00 p.m.	:	Closure for the day

PROGRAMME - DAY-II
Dt.18-12-2016 (Sunday)

09.00 a.m.	:	Breakfast
09.30 a.m.	:	Technical Session – I: <ul style="list-style-type: none">• Brief history of Arbitration Law in India• Why the Arbitration Act, 1940 was a failure• Enactment of Arbitration and Conciliation Act, 1996• Salient features of Arbitration and Conciliation Act, 1996• Shri JLN Murthy, Regional Centre Incharge & Secretary ICADR, Hyderabad
11.30 a.m.	:	Tea Break
11.45 a.m.	:	Technical Session – II: Discussion on important Sections of Arbitration and Conciliation Act, 1996 & Recent amendments - The Arbitration & Conciliation (Amendment) Act, 2015 - Shri JLN Murthy, Regional Centre Incharge & Secretary, ICADR, Hyderabad
01.30 p.m.	:	Lunch
02.30 p.m.	:	Simulation Exercise in Arbitration based on a real-life case Summing up and conclusion
03.45 p.m.	:	Tea Break
04.00 p.m.	:	Valedictory Function
